MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2012
(as on 01.01.2012)

1. Name of the officer: SANTANU YADAV
2. Service to which officer belongs: F.C. L.S.
3. Present post held: D.Y.O.L.
4. Present pay: 29,990 (including 9.7)
5. Office: O.L. DELHI

Property details:

6. Description of the property: NEL
7. Precise location (full address): NEL
8. Area of land in case of landed property: NEL
9. Nature of land (state whether residential/agricultural etc.): NEL
10. Extent of interest: NEL
11. If not in own name, state in whose name and relationship with Govt. servant: NEL

12. Date of acquisition: NEL
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below): NEL

14. Value of the property (See note below): NEL
15. Particulars of sanction of prescribed authority; if any: NEL
16. Total annual income from the property: NEL
17. Any other details:

Date: 30.1.2012
Place: NEW DELHI

(Signature)